

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 03-07-2024 AT 10.30 A.M. THROUGH VIDEO CONFERENCING:

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --
PETITION NUMBER : CP(CA)/28(CHE)/2023
NAME OF THE PETITIONER : Aditya Kamlesh Patel & 3 Others
NAME OF THE RESPONDENT(S) : Racing Promotions Pvt Ltd & 6 Others
UNDER SECTION : Sec 241,242,244 of CA, 2013

ORDER

Ld. Counsel Ms. Priyanka Varma for the Petitioner. Ld. Counsel Mr. S. Satish for R3. Ld. Sr. Counsel Mr. R. Parthasarathy for R2, R6 and R7.

Reply has been filed yesterday by R3. Physical copy be filed. Reply has been served. Rejoinder, if any, be filed within 10 days.

Counsel for the Petitioner in CP/28(CHE)/2023 and for R2 to R6 in CP/124/CHE/2023 stated that all the documents have been served yesterday.

Rejoinder, if any, be filed within a week thereafter.

List the Petition for hearing on **14.08.2024**.

Sd/-
RAVICHANDRAN RAMASAMY
Member (Technical)

Sd/-
JYOTI KUMAR TRIPATHI
Member (Judicial)

phk